Central Administrative Tribunal Principal Bench



CP No. 404/2001 OA No. 1275/2000

New Delhi, this the 7th day of May, 2010

Hon'ble Dr. Ramesh Chandra Panda, Member (A) Hon'ble Dr. Dharam Paul Sharma, Member (J)

Shri O.P. Sharma, S/o Shri Karan Chand, (Woked as Accounts Clerk in Jammu Division of CPWD Under Miistry of Urban Affairs and Employment from 08.11.1947 to 30.09.1961 before being relieved to join the ONGC Baroda from where he superannuated as Dy. Director (Finance & Accounts) R/o A-150, Anand Baug, Makarpura, Road, Vadodra.

... Applicant

(By Advocate: None)

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Versus

Shri K. Kosal Ram, Secretary to the Govt. of India, Ministry of Urban Affairs & Employment, Room No.122, 'C' wing, Nirman Bhawan, New Delhi.

.... Respondents.

: ORDER (ORAL):

Dr. Ramesh Chandra Panda, Member (A):

On 03.10.2001, Tribunal passed order in the CP to put it in sine-die list on the ground that the Tribunal's order has been

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challenged in the Hon'ble High Court in CWP No.5871/2001 and the Respondents have moved the CM No.10082/2001 praying for stay of the said order.

- 2. It is not known whether the judgment of the Hon'ble High Court in the said CWP has been pronounced
- 3. In view of the above, the present CP is closed with the liberty to the applicant to move the appropriate proceedings, after the judgment of the Hon'ble High Court is passed in the Writ Petition No.5871/2001, if so advised.

(Dr. Dharam Paul Sharma) Member (J)

(Dr. Ramesh Chandra Panda) Member (A)

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